

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 38772/2018

JOKHAN THROUGH LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL THROUGH LRS

Respondent(s)

(FOR ADMISSION and I.R. and IA No.171806/2018-EXEMPTION FROM FILING
O.T. and IA No.171805/2018-CONDONATION OF DELAY IN REFILING)

Date : 14-12-2018 This petition was called on for hearing today.

For Petitioner(s) Ms. Ritu Beniwal,Adv.
Mr.Mrinal Gopal Elker, AOR

For Respondent(s)
Mr. R. D. Upadhyay, AOR
Mr. Krishna Kant Shukla,Adv.
Mr. Ashwini Kumar Upadhyay,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.
Registry to proceed further.

RAJESH KUMAR GOEL
Registrar

MG